

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

25.

**CP(IB)-4575(MB)/2018**

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2019**

NAME OF THE PARTIES:

IPH Ispat LLP

v/s.

Piletech Infra Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

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**ORDER**

1. Ld. Representative of both sides are present.
2. Owing to paucity of time, matter is adjourned to **29.07.2019**.

24.06.2019  
pvs

Sd/-  
**V.P. SINGH**  
**Member (Judicial)**